#### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 5595 (H) TO BE ANSWERED ON 06<sup>th</sup> APRIL, 2022

#### TEA PLANTATION ESTATES

5595(H). SHRI NABA KUMAR SARANIA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of tea plantations/estates in the country owned by the Union Government and the State Governments respectively;
- (b) the total number of employees engaged as labourers and management workers in all the Government sector tea plantations;
- (c) whether the private sector tea plantation labourers are paid higher wages as compared to those working in public sector tea plantations;
- (d) if so, the facilities provided to the labourers and other workers in public sector tea plantations; and
- (e) the number of aforesaid employees who own pucca houses?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) & (b): The Central Government does not own any tea plantations. Two (2) tea garden/estate are owned by the State Governments and there are 41 tea gardens owned under Public Sector Undertaking. The details of the tea gardens owned by the State Governments and Public Sector Undertakings including the total number of employees and labourers are given at Annexure.
- (c) to (e): The tea garden workers are covered under Minimum Wages Act, 1948. The fixation of minimum wages for the tea garden labourers, falls under the purview of the State Government which is the Appropriate Government to fix/revise the minimum wages. The tea plantation workers are paid wages as per the negotiated agreement reached, through a process of collective bargaining between the Producer Associations and Workers Unions under the aegis of the respective State Government.

The Plantations Labour (PL) Act, 1951 regulates the conditions of work in plantations and provides for the welfare of plantation labour including tea workers and their families. The Act, envisages the employers to provide the workers with housing, medical facilities, sickness and maternity benefits and other forms of social security measures. There are provisions for educational facility for the worker's children, drinking water, conservancy, canteens, creches and recreational facilities for the benefit of the plantation workers and their families in and around the work places in the plantation estates. The Plantation Labour Act is implemented through the concerned State Government.

The welfare provisions of the Plantation Labour Act, 1951 have now been subsumed in two labour codes- the Occupational Safety, Health and Working Conditions Code, 2020 and Social Security Code, 2020.

\*\*\*\*

### Tea Gardens owned by the State Governments:

Sl.	Ownership of	Name of the	Total No.	Total No. of Workers
No	the	Tea Estate	of	
	Garden/State		Employee	
	Government			
1	Government of	Temi Tea	Executive -	402 (Permanent)
	Sikkim	Estate	3	164 (Temporary)
			Staff – 26	
2	Government of	Priyadarshini	Staff – 5	350
	Kerala	Tea Estate	Special	
	Run by: Co-		Category -	
	operative		25	
	Department			
	Chairman:			
	Collector of			
	Wayanad			
Total			916	

## Tea Gardens owned by the Public Sector Undertakings:

Sl.No	Name of the Tea Gardens	Details of workers				
Gardens owned by Tripura Tea Development Corporation			Permanent	Temporary		
Ltd, a	n Undertaking of Govt. of					
1	Brahmakunda Tea Estate	Tripura	110	68		
2	Kamalasagar Tea Estate	Tripura	157	43		
3	Machmara Tea Estate	Tripura	76	65		
Tea Gardens owned by M/s. Andew Yule & Comp. Ltd.						
4	Bamunbari Tea Estate	Assam	86	0		
5	Basmatia Tea Estate	Assam	529	645		
6	Bogijan Tea Estate	Assam	273	130		
7	Desam Tea Estate	Assam	673	748		
8	Hingrijan Tea Estate	Assam	900	410		
9	Hoolungoorie Tea Estate	Assam	950	1252		
10	Khowang Tea Estate	Assam	937	900		
11	Murphulani Tea Estate	Assam	398	650		
12	Rajgarh Tea Estate	Assam	558	500		
13	Tingkhong Tea Estate	Assam	1059	1440		
14	Karbala Tea Estate	West Bengal	1659	542		
15	New Dooars Tea Estate	West Bengal	1738	951		
16	Choonabhuti Tea Estate	West Bengal	1214	372		
17	Banarhat Tea Estate	West Bengal	1247	989		
18	Mim Tea Estate	West Bengal	426	91		

Garde	ens owned by Assam Tea Co	orporation Ltd.,		
19	Bholaguri Tea Estate	Assam	209	0
20	Deepling Tea Estate	Assam	1117	0
21	Neghreting Tea Estate			0
22	Messamara Tea Estate Assam		810	0
23	Rungmatty Tea Estate Assam		788	0
24	Cinnamara Tea Estate Assam		2064	0
25	Sycotta Tea Estate Assam		2372	0
26	Naganijan Tea Estate Assam		961	62
27	Longai Tea Estate	Assam	1624	0
28	Isabheel Tea Estate	Assam	1019	0
29	Bidyanagar Tea Estate	Assam	476	205
30	Amluckie Tea Estate	Assam	1134	163
31	Dejoo Valley Tea Estate	Assam	648	120
32	Loongsoong Tea Estate	Assam	917	1111
33	Rajabarie Tea Estate	Assam	156	265
	ens owned by Tamilnadu To	ea Plantation Corporation		
Limit				
34	Lawson Tea Division	Tamil Nadu	784	0
35	Tantea	Tamil Nadu		
	Cherambady, Cherangode		1623	417
	& Kolapally Tea		1025	11,
	Divisions			
36	Tantea Pandiar & Devala	Tamil Nadu	706	217
	Tea Division			
37	Naduvattam Tea Division	Tamil Nadu	365	0
38	Kotagiri Tea Division	Tamil Nadu	260	6
39	Coonoor Tea Division	Tamil Nadu	248	12
	ens owned by Karnataka Fo			
40	Galibeedu Tea Project	Karnataka	NA	NA
	ens owned by Kerala Forest oration Limited	Development		
41	Wayanad Tea Plantation	Kerala		
11	Project Project	ixiuu	118	31
			110	<i>3</i> 1
	Total	32573	12405	

\*\*\*\*\*